GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO. 2201
TO BE ANSWERED ON 12TH DECEMBER, 2025

CONTRACT-BASED WORKERS IN DEFENCE PSUs

2201. SHRI RAHUL GANDHI:

Will the Minister of DEFENCE be pleased to state:

(a) the number of contract-based workers currently employed in Defence PSUs, categorywise;

(b) the number of such contract-based workers who were previously employed by the Ordnance Factory Board in permanent positions;

(c) whether contract-based workers in Defence PSUs receive employment benefits such as medical leave, casual leave, risk allowance and promotion opportunities, especially those working in hazardous production zones and if so, the details thereof;

(d) the details of sanctioned strength, filled posts and vacancies for different categories of post (both permanent and contract-based) in the Ordnance Factory Board/Defence PSUs during the last ten years, year-wise; and

(e) whether the Government proposes to regularise experienced contract-based workers or provide them with benefits comparable to permanent employees and if so, the details thereof?

A N S W E R

MINISTER OF STATE (SHRI SANJAY SETH)

IN THE MINISTRY OF DEFENCE

(a) Total number of contract-based workers (Fixed term) employed in Defence PSUs, are 9456 as on 09.12.2025.

(b) There are no such contract based workers who were previously employed by the Ordnance Factory Board on permanent position as erstwhile Ordnance Factory Board ceased to exist with effect from 01.10.2021.

(c) Contract-based workers in Defence PSUs receive employment benefits such as medical leave, casual leave, risk allowance and promotion opportunities etc. as per extant Government Rules & Guidelines in this regard.

(d) Information is being collected and will be laid on the Table of the House.

(e) Regularization of Contract based workers or providing them with benefits comparable to permanent employees are governed by relevant legislations and extant Government instructions in this regard.

*****